

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No.61 of 2016 and
IA No.153 of 2016**

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Odisha Power Transmission Corporation Ltd. ...Appellant(s)

Vs.

M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. R. K. Jain for R.1

Mr. Rutwik Panda and
Ms. Anshu Malik for R.2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **21.03.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**